

## LOK SABHA DEBATES

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### LOK SABHA

Friday, September 11, 1959/Bhadra 20,  
1881 (Saka)

The Lok Sabha met at Eleven of the  
Clock

[MR DEPUTY-SPEAKER in the Chair]

#### ORAL ANSWERS TO QUESTIONS

National Museum, New Delhi

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\*1361. { Shri Subodh Hansda:  
Shri S. C. Samanta:  
Shri D. C. Sharma:  
Shri Ram Krishan Gupta:  
Shri R. C. Majhi:

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Unstarred Question No 2272 on the 23rd March, 1959 and state:

(a) whether the construction of the national museum building in New Delhi has since been completed; and

(b) if so, whether the museum has been removed to this new building from Rashtrapati Bhawan?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) and (b) No, Sir

Shri Subodh Hansda: May I know whether it is a fact that foreign experts' assistance was sought for display arrangements at this museum?

Shri Humayun Kabir: We have secured the assistance of two foreign experts, one regarding lighting and the other regarding display.

Shri S. C. Samanta: Last time we were informed that by mid-1959, that is, by the 31st August, the first phase 239 L.S.D.—1.

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will be complete. May I know whether that has been done?

Shri Humayun Kabir: No, Sir. I regret that it has not been done. The Central PWD now tell us that it will be completed by the 31st December, 1959.

Shri D. C. Sharma: May I know if this National Museum will have an advisory body of its own? If so, what will be its nature?

Shri Humayun Kabir: This question is specifically about the building, but I can answer that. It will have its own governing body. It will ultimately be set up as an autonomous organisation.

Shri Ram Krishan Gupta: Into how many phases the construction work has been divided?

Shri Humayun Kabir: The building will be constructed in four phases.

Shri R. C. Majhi: May I know whether the construction is already delayed from its scheduled time?

Mr. Deputy-Speaker: That he has said.

Shri Humayun Kabir: I have said so. Actually, at one stage we were hoping that it would be ready in 1957, but for various reasons there has been delay.

#### Contributory Scheme for Education of Children of Defence Services Personnel

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\*1364. { Shri Barman:  
Shri Subodh Hansda:  
Shri S. C. Samanta:  
Shri Bhakt Darshan:

Will the Minister of Defence be pleased to state:

(a) whether the details of the contributory scheme for educational

facilities for the children of the personnel of the three services have been finalised;

(b) if so, the details thereof; and

(c) whether this has been implemented?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) to (c). A statement is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 83.]

Shri Barman: What are the reasons for keeping the three funds for the three Services separate? Has the concurrence of the three Services been obtained?

Shri Raghuramaiah: Yes, Sir. This has been constituted with the absolute approval of the three Services. They thought that it would be best to keep it so considering the composition.

Shri Barman: By what time is the scheme for the others, that is, other than officers, expected to be finalised and by what time it will be implemented?

Shri Raghuramaiah: The matter is under active consideration at the Services level. So, it will take some time. It is difficult for me to say as to when exactly it will be ready.

Shri Suresh Hanada: May I know whether children reading in any institution in India will be able to avail of this opportunity or only certain institutions will be specified for this?

Shri Raghuramaiah: The details are yet to be worked out. But broadly speaking it is true that it is intended to cover all educational institutions.

Shri S. C. Samanta: With reference to part (iii) of the statement, may I know whether in the case of children of an officer who retires after serving for ten years and who will have to contribute Rs. 10 per month, Government will contribute Rs. 10 or Rs. 5 per month?

Shri Raghuramaiah: It has already been stated in the statement laid on the Table of the Lok Sabha that a matching contribution from the Government equal to the amount contributed by the officers will be made.

Shri Bhakt Darshan: What is the reason that the scheme about the children of officers has been finalised while that for the Other Ranks has not yet been finalised? I think they should have been given some priority.

Shri Raghuramaiah: Both have to come in but it so happened that this was taken up first. It has been done on the recommendation of the Services.

Shri Tyagi: How many schools are proposed to be opened and has it been decided that the curricula and the medium of education in all the schools will be uniform?

Shri Raghuramaiah: I will like to remove a misapprehension. This scheme does not contemplate opening of any new schools. It contemplates the grant of a certain amount to each day scholar and the grant of a certain amount to each boarder, as stated in the statement, to be given to the boys and girls of the officers concerned wherever they may be studying.

Shri Tangamani: We find that the scheme for the children of commissioned officers will come into force from the 1st October, 1959. May we know whether the scheme will come into force for the non-commissioned officers' children by the end of this year at least, that is, the financial year?

Shri Raghuramaiah: As I said, the scheme is under consideration. This will be one of the points that will necessarily have to be looked into.

Shri Tyagi: There was a scheme under consideration of the Defence Ministry a few years back wherein the proposal was to start a chain of schools with a similar type of curriculum etc. so that students, on transfer of their guardians or parents, that is, the officers, from one place to

another, may not find any difficulty with regard to the medium of education etc.

Mr. Deputy-Speaker: That was a different thing. This is only with a view that boys can be helped wherever they may be.

Shri Tyagi: Now according to him the boys will be in local schools, whatever type of schools they are. I want to know what has happened to the original scheme whereby a chain of schools was to be opened with similar type of books, curriculum and everything.

Shri Raghuramaiah: Various schemes have been under consideration of the Defence Ministry from time to time. After considering all that, this is one of the schemes which has now been approved. I do not know what other detailed scheme my hon. friend is referring to. If he gives me notice about it I will be very glad to furnish the information.

Shri Tyagi: My point is that I want to know as to what will happen in the case of a student who was reading in one place where Hindi is the medium....

Mr. Deputy-Speaker: The hon. Minister says that there might be a separate scheme and if a fresh notice is given to him he will find it out. He cannot answer that just at present.

Shri D. C. Sharma: May I know if the scheme will be administered departmentally or whether any independent board will be set up for managing it?

Shri Raghuramaiah: This will be under the Charitable Endowments Act and it will be administered as now contemplated by a committee. The management and administration of the funds will be vested in a committee consisting of the following:

- (1) Adjutant General.
- (3) Director of Personnel Services.

(3) An officer of Army Headquarters appointed by each of the following:

Chief of the General Staff  
Quartermaster General  
Master General of Ordnance  
Director of Medical Services.

(4) Secretary/Treasurer.

Shri Kamalnayan Bajaj: May I know from the hon. Minister that there will not be any exclusive atmosphere for the children of officers of the Defence Services who take the advantage under this scheme because if that happens probably it may not be in the larger interests?

Mr. Deputy-Speaker: It is a different thing altogether, namely that children ought to be helped wherever they may be studying. There is no question of a different atmosphere exclusively.

Shri Joachim Alva: While considering this proposal, has Government considered the advisability of the children of officers being automatically admitted in any school because when an officer is transferred to some place he finds that the door is banged for the admission of his children in schools in any part of India? Has he considered that proposal along with it?

Mr. Deputy-Speaker: That would be considered. Next question.

#### Oil Exploration in Punjab

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- \*1365. { Shri D. C. Sharma:  
Shri Pangarkar:  
Shri Raghunath Singh:  
Shri Ram Krishan Gupta:  
Shri Muhammad Elias:  
Shri Daljit Singh:

Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Unstarred Question No. 181 on the 12th February, 1950 and state:

(a) the further progress made in the exploration of oil and gas in Jansuri and Bathula in Punjab;